

ITEM NO.1503
(FOR JUDGMENT)

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 111/2011

V. RAVI KUMAR

Appellant(s)

VERSUS

State, Rep. by Inspector of Police,
District Crime Branch, Salem,
Tamil Nadu & Ors.

Respondent(s)

Date : 14-12-2018 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. M. Vijaya Bhaskar, AOR

For Respondent(s) Mr. M. Yogesh Kanna, AOR
Mr. S. Partha Sarathi, Adv.
Mr. S.Raja Rajeshwaran, Adv.

Mr. Kaustubh Shukla, AOR
Mr. Abhay Singh, Adv.
Mr. Rahul Shyam Bhandari, Adv.
Mr. Konark Tyagi, Adv.
Mr. Parijat Kishore, Adv.

Hon'ble Ms. Justice Indira Banerjee pronounced the judgment of the Bench comprising Hon'ble Mrs. Justice R.Banumathi and Her Ladyship.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall also stand disposed of.

(MADHU BALA)
COURT MASTER (SH)
(Signed reportable judgment is placed on the file)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER

